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Title: Regarding situation arising out of privatisation of Bharat Earth Movers Limited (BEML).

SHRI M.B. RAJESH (PALAKKAD): Thank you, Deputy Speaker Sir. Bharat Earth Movers Limited is a prestigious Defence PSU in our country. One of its four units belongs to my constituency, Palakkad. This company was set up in 1964 with an initial investment of Rs. 5 crores. Now, it has got a total asset worth Rs. 56,500 crores. In the last two decades, this company has made a profit of Rs. 2,321 crores. It has also paid a dividend of Rs. 281 crores to the Government of India. Now, the Government has decided to disinvest this company. Remaining 28 per cent shares of 54 per cent will be disinvested for a paltry amount of Rs. 1000 crores. Selling a Defence PSU which has served the country and the Indian Army with highly sophisticated equipment and which is worth Rs. 56,500 crores is going to be sold for a mere amount of Rs. 1000 crores. It is a crime against the nation. No patriotic government can do that. So, I strongly demand that the Government should withdraw its decision to disinvest Bharat Earth Movers Limited. The Government should reconsider its decision to disinvest Bharat Earth Movers Limited. This anti-national act should not be allowed to be done. With these words, I conclude....(*Interruptions*)

HON. DEPUTY SPEAKER: Adv. Joice George, Shri Rajeev Satav, Shri Md. Badaruddoza Khan, Shri Sankar Prasad Datta and Shri Mullappally Ramachandran are permitted to associate with the issue raised by Shri M. B. Rajesh.